

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:4659  
ANSWERED ON:04.05.2012  
POLICY FOR CAPTIVE MINING  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of MINES be pleased to state:**

- (a) whether the Committee constituted by the Planning Commission has recommended that the captive iron ore mines should be allotted to the steel plants established by 1st July, 2010;
- (b) if so, the details thereof, alongwith the reaction of the Government thereto; and
- (c) the number of iron and steel plants under construction as on 1st July, 2010?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINES (SHRI DINSHA PATEL)

(a) & (b): A High level Committee set up in the Planning Commission under the Chairmanship of Shri Anwarul Hoda to review the National Mineral Policy, 1993, in its Report had recommended that Steel making capacities already in existence on 1st July 2006 that do not have captive mines may be given preferential allocation of adequate iron ore reserves within the state without the need to go through the process of tender/ auction, as a one-time measure to provide a level playing field. The Government had accepted the recommendation of the Hoda Committee, and suitable provisions to allow preferential weightages for existing units with finished products production capacity or with industrial capacity based on minerals have been provided in the Mines and Minerals (Development and Regulation) Bill, 2011, introduced in the Lok Sabha on 12.12.2011 and presently referred to the Standing Committee on Coal and Steel.

(c): The information on number of iron and steel plants under construction as on 1st July, 2010 is not centrally maintained.